

**DIVISION BENCH**

**O-110**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/482(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> April, 2021, 10:30 A.M**

Name of the Company	STRESSED ASSETS STABILIZATION FUND Vs. E.R. TEXTILE LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference:**

- |    |                                    |                          |
|----|------------------------------------|--------------------------|
| 1. | Ms. Sweta Gandhi Murgai, Advocate  | ] For Financial Creditor |
| 1. | Mr. Shaunak Mitra, Advocate        | ] For Corporate Debtor   |
| 2. | Mr. Patita Paban Bishwal, Advocate | ]                        |

**ORDER**

1. Ld. Counsel on both sides present.
2. At the request of the Ld. Counsel appearing for the Financial Creditor, list this matter on 08/06/2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**

hb.